

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

16/01/2020

C.P./260/50/2019

O.A./260/918/2014

HARISH CHANDRA DAS

-V/S-

DR. G. SATHEESH REDDY

ITEM NO:21

FOR APPLICANTS(S) Adv. : Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>Learned counsel for the respondents submitted that the order of the Tribunal has been complied and compliance affidavit filed by the respondents' counsel. Applicants counsel submitted that he will be filing separate OA to pursue the matter. Accordingly the CP is dropped and notices issued are discharged.</p> <p>Copy of the order to learned counsel of both the parties.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>sadish</p>